

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2404**

**TO BE ANSWERED ON THE 02<sup>ND</sup> JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)  
ENEMY PROPERTY**

**2404. SHRI BHANU PRATAP SINGH VERMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of enemy property in the country, State-wise;**
- (b) the authority which is the custodian of the said enemy property; and**
- (c) the details regarding the enemy properties that have been sold?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) The details of enemy property in the country, State-wise is as per Annexure-I.**
- (b) The Custodian of enemy property for India as defined in Section 2(a) of the Enemy Property Act, 1968 is the custodian of the said enemy property.**
- (c) In terms of Section 22-A read with Section 6 of the Enemy Property (Amendment & Validation) Act, 2017 any enemy property divested from the Custodian to any person, as it stood immediately before the commencement of the Enemy Property (Amendment & Validation) Act, 2017 shall stand transferred to and vest or to continue to vest free from all encumbrances, under the Custodian in the same manner as it was vested in the Custodian before such transfer of enemy property.**

**LS.US.Q.No.2404 FOR 02.01.2018**

Sr.No	Name of State	Total no. of Properties (left by Pakistani Nationals)
1	Andhra Pradesh	159
2	Assam	6
3	Andaman	1
4	Bihar	79
5	Chattisgarh	78
6	Delhi	487
7	Diu	4
8	Goa	263
9	Gujarat	146
10	Haryana	9
11	Karnataka	20
12	Kerala	60
13	Madhya Pradesh	88
14	Maharashtra	48
15	Rajasthan	22
16	Tamilnadu	34
17	Uttar Pradesh	4991
18	Uttarakhand	50
19	West Bengal	2735
<b>GRAND TOTAL</b>		<b>9280</b>

SR. NO	STATE	Total no. of Properties (left by Chinese Nationals)
1	ASSAM	7
		2
		2
		4
2	WEST BENGAL	25
		19
		3
3	MEGHALAYA	57
4	KARNATAKA	1
5	DELHI	1
6	MAHARASHTRA	1
7	WEST BENGAL	4
<b>TOTAL</b>		<b>126</b>